

LAY NOTE BEFORE THE HON'BLE MEMBERS
NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA

Original Application No. 108/2021/EZ
Rasulpur Dana Welfare Society

Vs.

West Bengal Pollution Control Board & Ors.

Date: 12.10.2023

The instant matter relates to destruction and conversion of two ponds in the Dag No. 463 and Dag No. 25, J.L. No. 135, Mouza Baidyadanga under Memari-I Block, Rasulpur in Purba Bardhaman into garbage dumps. The case has been disposed off vide order dated 01.08.2022 with the following directions:

"19. For reasons aforesaid, we dispose of the original application and direct the District Magistrate, Purba Bardhaman to take all steps for removal of encroachments from Plot No.463 and Plot No.25, J.L. No.135, Mouza-Baidyadanga, under Memari-I Block, Rasulpur, Purba Bardhaman within one month and restore the area of 0.61 acres of the Plot No.463 and area 0.44 acres of the Plot No.25, J.L. No.135, under Memari-I Block, Rasulpur, Purba Bardhaman to its original form as waterbody and take steps for removal of water hyacinths and file affidavit of compliance within three months i.e. by 31st October, 2022.

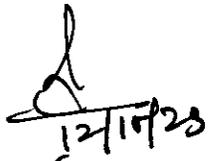
20. With the aforesaid directions, the Original Application No.108/2021/EZ is disposed of."

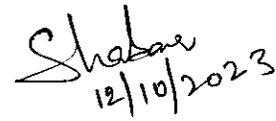
Thereafter, M.A. No. 36/2022/EZ was filed by the District Magistrate and Collector, Purba Bardhaman praying for further time to comply with the directions mentioned supra. Vide order dated 09.12.2022, time to comply with the directions of the Hon'ble Tribunal was extended till 31.03.2023.

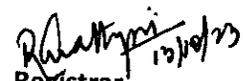
In this regard, it is submitted that District Magistrate and Collector, Purba Bardhaman has not filed affidavit of compliance to above mentioned directions as on date.

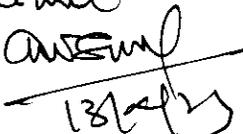
Therefore, if directed, M.A. may be registered in the instant case for the purpose of compliance of the order of the Hon'ble Tribunal as the O.A. has already been disposed off.

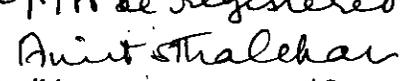
Placed for appropriate order/direction.


12/10/23
Ld. Dy. Registrar


12/10/2023
Section Officer


12/10/23
Ld. Registrar

M.A. is needed as
the time limit is
passed.

Hon'ble Expert Member

Let MA be registered

Hon'ble Judicial Member 13.10.23,

Filing Section
to do the
needful.
Shubra
12/10/2023